

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1354

ANSWERED ON:03.03.2016

Power Generation Capacity

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Will the Minister of POWER be pleased to state:

(a) the details of the New/under constructions/Pending Thermal, Hydro, Gas power projects undertaken in the country during the eleventh and twelfth Plan along with their capacity of power generation including their current status and the steps taken/funds to complete the under construction projects State/UT/Project wise;

(b) the total demand/supply of power and targets set/achieved in terms of power generation in the country during each year of the eleventh and twelfth Plan till date along with the estimated figures in this regard for the next plan, State/UT-wise;

(c) whether the Government proposes to review the existing power projects/plants and intends to set up some more power projects/plants in the country to increase and achieve targeted power generation and if so, the details thereof along with the funds required for the purpose including source of mobilisation of funds;

(d) whether a "power for all scheme" is being run for continuous supply of power round the clock 24x7, if so the details thereof, State-wise; and

(e) Whether several power projects are pending/suffering due to non-accordance, delayed accordance of environmental clearance/land acquisition/funds/fuel and if so, the details thereof and the steps taken by the Government to expedite their work?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL AND NEW & RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a) : The details of state-wise, project-wise thermal power projects undertaken during Eleventh and Twelfth Plan along with their capacity of power generation etc. are given at Annex-1A & 1B.

The details of state-wise, project-wise hydro power projects undertaken during Eleventh and Twelfth Plan along with their capacity of power generation etc. are given at Annex-1C.

(b) : The demand/supply of power as reported by the states during Eleventh and Twelfth Plan till date is given at Annex-IIA and the targets sets/achieved in terms of power generation in the country during Eleventh and Twelfth Plan till date is given at Annex-IIB.

The year wise, state-wise electrical energy requirement as per 18th Electric Power Survey (EPS) Report during 2016-17 to 2021-22 is given at Annex-IIC.

(c) : Yes, Madam. Thermal power projects aggregating to 82420.5 MW capacity are presently under construction in the country. The details of these projects along with latest cost, expenditure incurred and funds required as available in CEA are given at Annex-IIIA. As per this, balance funds required to complete the above ongoing thermal power projects amounts to Rs 2,62,014 Cr based on the information as available.

As on 31.01.2016, there are 47 under construction hydro projects (above 25 MW) totaling to 13,622 MW which, on commissioning, will help in achieving the targeted power generation. The total funds required to complete the above under construction projects is approximately Rs 63,856.49 Crores. The details are given at Annex-IIIB.

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(d) : Government of India has taken a joint initiative with respective State Governments for preparation of State specific documents for providing 24x7 Power for All (PFA) to all consumers and adequate supply of power to agricultural consumers as per State Policy. The State Specific Documents for Eighteen (18) States viz. Andhra Pradesh, Rajasthan, Uttarakhand, Goa, Meghalaya, Jharkhand,

Assam, Chhattisgarh, Bihar, Telangana, Haryana, Punjab, Sikkim, Maharashtra, Gujarat, Odisha, Karnataka and Kerala have been signed after approval of the respective State Governments. The documents in respect of other States/UTs are being finalized.

(e) : The details of under construction coal based thermal power projects of 30,605 MW delayed due to various reasons including environmental clearance/land acquisition/funds/fuel etc are given at Annex-IVA.

The list of gas based thermal power projects of 4,334.18 MW delayed due to non availability of gas is given at Annex-IVB.

The details of 15 nos. of under construction hydro electric projects aggregating to 5992 MW which are pending due to major constraints is given at Annex-IVC.

Detailed Project Reports of 42 nos. of hydro power projects aggregating to installed capacity of 26,302 MW have been accorded concurrence by CEA and are yet to be taken up for construction for want of Environment clearance/land Acquisitions/ Funds etc. The details are given at Annex-IVD.
